Name of the Corporate Debtor: PERFECT ENGINE COMPONENTS PRIVATE LIMITED; Date of Commencement of CIRP: 25-04-2023; List of Creditors as on: 30-12-2023; Name of IP: Mr. Anil Kohli; Process Number: 1; Last 5 digitof registration number: 10219

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0		0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3507995972	1	3501495972	93.04	0	6500000	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	157471651	1	157471651	4.18	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	89	5306349	89	5306349	0.14	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	5790179	2	5790179.00	0.15	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	75	93998525	75	93497357	2.48	0	347147	154021	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		168	3770562676	168	3763561508	100.00	0	6847147	154021	